

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.878
TO BE ANSWERED ON 03.12.2015**

HINDUJA NATIONAL THERMAL PLANT

878. SHRI P.V. MIDHUN REDDY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether jobs have been awarded to by Hinduja National Thermal Power Plant locals as per the agreement;**
- (b) if so, the details thereof;**
- (c) whether norms has been violated in this regard; and**
- (d) if so, the action taken thereon?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) : We have been informed that there is no agreement between Hinduja National Power Corporation Ltd. and Andhra Pradesh State Electricity Board for providing Jobs to the locals in either Memorandum of Understanding (MoU) dated 17.07.1992 or in Power Purchase Agreement (PPA) dated 15.04.1998.

(b) to (d) : Does not arise.
